

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 136 (ND)/11

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**


**NAME OF THE COMPANY: Mr. Navneet Garg Vs. M/s Xilon Trading Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. P. Nagesh, Advocate Mr. Dhruv Gupta, Advocate		
	For the Respondent:	Mr. Shantanu Parashar, Advocate Ms. Malvika Awasthi, Advocate		

ORDER

Ld. Counsel for the Petitioner has prayed for pass over which cannot be granted. In view of the same, all three connected matters be listed on 11th December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**